

Counter Insurgency and Anti Terrorism (CIAT) schools; modernization and capacity building of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police Forces, sharing of Intelligence, facilitating inter-State coordination, launching special intra-State and inter-State coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries.

Providing Indian Citizenship to Pakistanis living in Kerala

493. SHRI A. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the State Government has submitted any request for providing Indian citizenship to those Keralities who had Pakistani passport;
- (b) if so, the details thereof;
- (c) the total number of applications received by these Keralities for Indian citizenship; and
- (d) the details of the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Requests for grant of Indian Citizenship are considered under the Provisions of Section 5 and Section 6 of the Citizenship Act, 1955 and Rules there under. As per rule 7 & 9 of the Citizenship Rules, 1956, the applications for grant of Indian Citizenship are received and processed at different stages by State/Central Government. No specific provision for grant of Indian Citizenship to Keralities, who had Pakistani Passports, has been made in the Citizenship Act, 1955 and Rules made thereunder. No centralized data of such applications received from Keralities for Indian Citizenship is maintained.

Efficacy of NDMA for handling terrorism related disasters

494. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether our National Disaster Management Authority (NDMA) is fully equipped to handle all kinds of disasters especially relating to counter-terrorism;
- (b) if so, as response speed is decisive factor, whether they need clearance from other bodies for starting operations and depending upon others for infrastructure requirements; and
- (c) whether ground-level drills are organized periodically to monitor efficacy of the disaster management techniques?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) NDMA is capable of handling various types of disasters. However,

disasters such as terrorist incidents etc., that need close involvement of security forces and/ or intelligence agencies, are not handled by NDMA.

(b) In relation to natural disasters such as Cyclones, Floods, Earthquakes etc., the NDMA has necessary infrastructure in the form of National Disaster Response Force (NDRF) for providing specialist response. The general superintendence, direction and control of NDRF rests with NDMA.

(c) NDMA regularly organizes mock drills in different parts of the country periodically to test the efficacy of disaster management techniques.

National Security Guard in Metros

495. SHRI A. ELAVARSAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of National Security Guard formed in metros by Government after Mumbai Terror Attack;

(b) whether Government will increase the number of NSG Commandos fully trained with modern technological defence system in the coming years; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) The Government has established four Regional Hubs of the National Security Guard (NSG) at Hyderabad, Mumbai, Chennai and Kolkata.

(b) and (c) The Government has already approved the setting up of two Regional Centres of NSG at Hyderabad and Kolkata apart from the four Regional Hubs. For this a total of 10904 additional posts have been approved for NSG. Required modern arms/equipments etc have also been sanctioned by the Government. NSG Commandos undergo regular requisite training.

Funds to Madhya Pradesh for countering Naxalism

†496. SHRI RAGHUNANDAN SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Madhya Pradesh comes under the Naxalite affected areas; and

(b) if so, funds provided by the Central Government security thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Yes, Sir. During 2008-09, Rs. 399.86 lakh has been released to Madhya Pradesh under the Security Related Expenditure (SRE) Scheme; Rs. 293 lakh released under the Special Infrastructure Scheme and Rs. 4037 lakh provided under Modernisation of State Police Forces Scheme.

Status of investigation into Mumbai attacks

497. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi